

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/253/ (IB)/2017

NAME OF THE PETITIONER(S)

: AICCAM HI TECH PVT LTD

NAME OF THE RESPONDENT(S)

: AICAM ENGINEERING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O Ashariai Prakash [O. ASHWINI PRAKASH7 COUNSEL FOR PETITIONER

O'ffehvirifhalach

ORDER

Counsel for Petitioner present. As seen from the record, there is no compliance with the provisions of section 9(3)(b)and(c) of I&B, 2016 by the Petitioner. For non-compliance of the same, the petition abates. The same is dismissed with the liberty to the Petitioner to file afresh, if so advised.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)